

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No 320/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company	Arun Kumar jain -Vs- Upadan Commodities Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Shamayem Fasih, Advocate
Vikash Singh, Advocate

Sfasih 4.10.17
Vikash Singh 4.10.17

ORDER

The Ld. Counsel for the Interim Resolution Professional is present.

It appears from the record that Shri Sandip Kumar Kejriwal has been appointed as Interim Resolution Professional vide order dated 01-09-2017 and even after the expiry of more than 30 days, no progress report has been filed by the Interim Resolution Professional.

The IRP is directed to remain present in the Court on the next date of hearing and submit his report.

List on 16-10-2017 for submission of report by the Interim Resolution Professional.


(Jinan K.R)
Member(J)


(Vijai Pratap Singh)
Member(J)